

Annexure-1

Name of the corporate debtor: LAXMI ENGINEERING INDUSTRIES (BHOPAL) PRIVATE LIMITED ; Date of commencement of CIRP: 28-July -2023; List of creditors as on: 08.11.2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Canara Bank	02.09.2023 07.09.2023 16.09.2023	75,98,31,757.57	75,06,51,543.57	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	98.15%			91,80,214.00		a) Claim amount of Rs. 9180214 not admitted due to post CIRP interest .b) the claim may undergo changes in case we come across some information / additional information
			75,98,31,757.57	75,06,51,543.57					98.15%			91,80,214.00	-	